

संघ और अंतर्राष्ट्रीय सहकारिता मंत्री संघ के प्रतिनिधि डाक्टर जार्ज कैलर ने भारत के दौरे के समय उन संस्थाओं की कार्यवाहियों को भारत में लोकप्रिय बनाने के लिये क्या सुझाव दिये हैं ;

(ख) क्या सरकार ने उन दो संस्थाओं के कार्य को फैलाने की स्वीकृति देने के प्रश्न पर विचार किया है ?

कृषि मंत्री (डा० पी० एस० देशमुख) :

(क) डाक्टर कैलर ने इस बाबत कुछ भी सुझाव नहीं दिये ।

(ख) प्रश्न उत्पन्न नहीं होता ।

ADDITIONAL MEDICAL COLLEGE AT DELHI

***475. Shri Radha Raman:** Will the Minister of Health be pleased to state:

(a) whether there is a proposal to start another medical college in Delhi; and

(b) if so, at what stage is the proposal?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). The matter is under consideration.

TICKET EXAMINERS

***482. Shri A. K. Gopalan:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the rest facilities for Travelling Ticket Examiners on the Railways are not adequate at present; and

(b) if so, what steps Government propose to take to improve the position?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). Wherever accommodation is available, the T.T.E.s and others are permitted to avail of Running Room facilities as also Rest Rooms where they exist. However, as existing facilities are considered to be inadequate, Railways have been asked to provide more accommodation for rest purposes.

EMPLOYEES' PROVIDENT FUND ACT, 1952

***484. Shri Krishnacharya Joshi:** Will the Minister of Labour be pleased to refer to the reply given to Starred Question No. 82 on the 22nd November, 1955 and state:

(a) whether Government have taken a final decision to extend the Employees' Provident Fund Act, 1952, to all Industries, employing more than 10,000 workers; and

(b) if so, when the scheme will come into force?

The Deputy Minister of Labour (Shri Abid Ali): (a) Not yet.

(b) Does not arise.

LEVEL CROSSINGS

***486. Pandit D. N. Tiwary:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that great hardship is caused to the inhabitants on either side of railway lines for want of sufficient number of level crossings;

(b) whether Government have taken into consideration that since the railway lines were constructed population has considerably increased and consequently quite a large number of new villages have sprung up on either side of the railway lines; and

(c) whether Government have considered the question of providing more level crossings at their own cost on the railway lines?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) to (c). As many level crossings of different classes as are required at the time of the construction of railway lines, and during a period of ten years of the opening of such lines to public traffic, are provided and maintained at Railway cost.

Any additional level crossing required thereafter can only be provided and maintained at the cost of the party requiring it.